

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 330/99

Friday, this the 19th day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

T. Sivadasan,  
S/o. Late Choyikutty,  
Ex-Casual Labourer,  
Southern Railway, Palghat,  
Residing at: Thottil House,  
P.O. Kadalundinagaram, Malappuram.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India represented by  
The General Manager, Southern Railway,  
Headquarters Office, Park Town P.O.,  
Madras - 3.
2. The Divisional Railway Manager,  
Southern Railway, Palghat Division,  
Palghat.
3. The Senior Divisional Personnel Officer,  
Southern Railway, Palghat Division,  
Palghat.

...Respondents

By Advocate Mrs. Sumathi Dandapani

The application having been heard on 19.3.99, the Tribunal on the same day delivered the following:

ORDER

The applicant seeks to direct the respondents to include his name at the appropriate place in the Divisional Seniority List of casual labourers of Civil Engineering Department of Palghat Division and to grant him re-engagement/absorption in preference to his juniors.

2. When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to submit a representation to the second

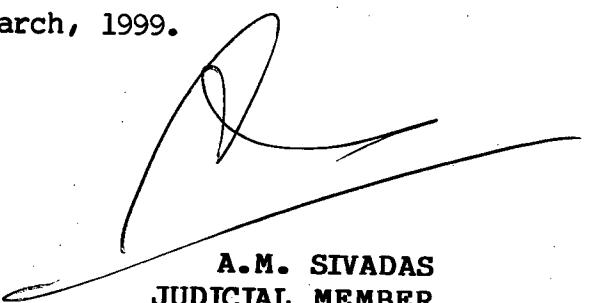
respondent for redressal of his grievance. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly, the applicant is permitted to submit a representation to the second respondent within two weeks from today. If such a representation is received, the second respondent shall consider the same and pass a speaking order within two months from the date of receipt of the representation.

4. O.A. is disposed of as above. No costs.

5. The learned counsel appearing for the respondents undertakes to furnish a copy of this order along with a copy of the O.A. to the respondents.

Dated the 19th day of March, 1999.



A.M. SIVADAS  
JUDICIAL MEMBER

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